

DIVISION BENCH  
COURT - I

O-204

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1175(KB)2019  
IA(I.B.C)/1853(KB)2023,  
CONT.A. (IBC)/2(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>OUTLOOK TRACOM PRIVATE LIMITED VS TOSHNIWAL ENTERPRISES CONTROLS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

Appearances via video conference/physically

**ORDER**

1. None appears for the parties.
2. Post this matter on **15.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)